

F.No. 01(03)/Roster/CESTAT/2025/Part-III  
**Customs, Excise and Service Tax Appellate Tribunal**  
 West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.12.2025

**ORDER NO. 229 of 2025**

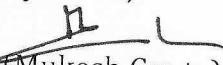
Hon'ble President is pleased to partially modify roster order no. 208 of 2025 on **21.01.2026** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 21.01.2026	Hon'ble Mr. Justice Dilip Gupta, President Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	<p>Anti-Dumping matters:</p> <p>i) AD/53193/2023 Essilorluxottica Asia Pacific Pte. Ltd. vs. Designated Authority Directorate General of Anti-Dumping and Allied Duties</p> <p>ii) AD/COD/50077/2025 in Appeal Diary No. 55807/2024 Grasim Industries Limited vs. Designated Authority Directorate General of Anti- Dumping &amp; Allied Duties-New Delhi</p> <p>iii) AD/COD/50109/2025 in Appeal Diary No. 50306/2025 AGC Vinythai Public Company Limited vs. Designated Authority Directorate General of Anti-Dumping &amp; Allied Duties-New Delhi</p> <p>iv) AD/COD/50022/2025 in Appeal Diary No. 55955/2024 Exxonmobil Product Solutions Company A Division of Exxon Mobil Corporation USA vs. Designated Authority Directorate General of Anti-Dumping &amp; Allied Duties-New Delhi</p> <p>v) AD/COD/50021/2025 in Appeal Diary No. 55891/2024 Exxonmobil Asia Pacific Pte. Ltd. vs. Designated Authority Directorate General of Anti-Dumping &amp; Allied Duties-New Delhi</p>

Note:-

1. On 21.01.2026, the Division Bench matters will be heard after the hearing of Anti-Dumping matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
 (Mukesh Gupta)  
 Deputy Registrar

Copy to:-

SPS to Hon'ble President/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o  
 Chief Commissioner (AR) , New Delhi /Notice Board/Website/Guard File/Office Copy.

  
 Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025-part-III  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.12.2025

**ORDER NO. 230 of 2025**

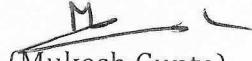
Hon'ble President is pleased to partially modify the roster order no. 208 of 2025 for CESTAT, New Delhi on **09.01.2026, 16.01.2026, 23.01.2026 and 30.01.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 09.01.2026, 16.01.2026, 23.01.2026 and 30.01.2026	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST Appeals
At 10:30 a.m.		

Note:

1. On these dates, the Customs and Excise cases will be taken up by the above Bench after the hearing of CST matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar